

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 669 OF 2025**

**IN THE MATTER OF:**

**Abhay Sharma**

**.....PETITIONER**

**VERSUS**

**State of Uttar Pradesh & Ors.**

**.....RESPONDENT**

**MEMO OF PARTIES (As Per ORDER DATED 05.01.2026)**

**Abhay Sharma**

**.....PETITIONER**

**VERSUS**

1. State of Uttar Pradesh  
Through Principal Secretary, Environment, Forest and Climate Change,  
Government of Uttar Pradesh,  
17, Rana Pratap Marg, Lucknow, U.P. 226001  
Email: [pccf-up@nic.in](mailto:pccf-up@nic.in) (Respondent No.1)
2. District Magistrate, Agra  
District Magistrate Collectorate Agra – 282010  
Email: [dmagr@nic.in](mailto:dmagr@nic.in) (Respondent No.2)
3. Uttar Pradesh Pollution Control Board (UPPCB)  
Through Member Secretary,  
Building No. TC-12V Vibhuti Khand,  
Gomti Nagar, Lucknow -226010  
Email: [ms@uppcb.in](mailto:ms@uppcb.in) (Respondent No.3)
4. M/s. Khushi Infotech at Gata no. 1068/2,  
Village Veerai, Tehsil Kheragadh, District Agra-283124, U.P. (Respondent No.4)
5. M/s. G.G. Infotech at Gata no. 960,  
Village Veerai, Tehsil Kheragadh, District Agra-283124, U.P. (Respondent No.5)